

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 500/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2018.

NAME OF THE COMPANY: M/s. Unnati Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

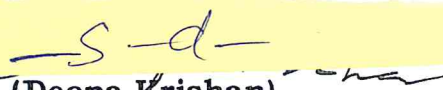
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present: Ms. Geeta, Advocate for the Petitioner
Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Notice is accepted by Mr. Manish Raj on behalf of the ROC. Let reply be filed. To come up on 17th May, 2018.

Additional documents be filed by the appellant as prayed for.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)